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THE HIGH COURT OF KERALA

A6-14110/2018

Kochi: 682 031
Dated: 04-09-2018

OFFICIAL MEMORANDUM

Sub: High Court Establishment - filling up of the vacancies in the category of Library Assistant - willingness called for - reg.

It is proposed to fill up the vacancy in the category of Library Assistant, High Court in the scale of pay of ₹22,200 – 48,000 with Compensatory Allowance of ₹300 by appointment by transfer, from among the qualified approved probationers working in the categories having the same scale of pay/lower scale of pay than that of Library Assistant.

The qualifications for the post are as follows;

1. University Degree
2. A Degree or Diploma in Library Science

(Those who were in service as on 01.01.2007 and now holding the post carrying lower scale of pay than that of Library Assistant need be in possession of SSLC qualification only)

Qualified and willing approved probationers working in the categories having the same scale of pay/ lower scale of pay than that of Library Assistant are directed to submit their willingness in writing in the Register available in the 'A' Section, High Court on or before 10-09-2018.

(By Order)


G. Rathi
Deputy Registrar

(P.T.O)

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To

The Joint Registrars, High Court.

The Deputy Registrars, High Court.

The Protocol Officer, High Court.

The Public Relations Officer, High Court.

The Finance Officer, High Court.

The Private Secretary to the Chief Justice, High Court.

The Assistant Registrars and Chief Librarian, High Court.

The P.A. & Addl.P.A. to the Chief Justice, High Court.

The Private Secretaries to Judges, High Court.

The Librarian, Kerala Judicial Academy, Athani

The Section Officer, 'K' Section, High Court.

The Section Officer, Kerala Judicial Academy, Athani

All Section Heads, High Court.

The Superintendent of Vehicles, High Court.

The Civil Sergeant, High Court.

The Confidential Assistants to the Registrars, High Court.

The IT Section, High Court (for publishing in the High Court website)

The Administrative Records Sections, High Court.

The Notice Board, High Court.

The File/Stock File.

They shall bring the contents of this O.M. to the notice of the Members (including those who are on leave) working under them